

Nature of case-Cr.M.P
Filing no.-8179/2020

Md. Qurban Ali @ Qurban Ali & Anr. Vs. The State of Jharkhand
&Anr.

Advocate Name- Shree Niwas Roy

DEFECTS:-

- 9(i) Name of petitioner no 1 at page 1 and vak, differs from cognizance order (Page no27).
- (ii) Alias name of the petitioner no 2 is missing at vak.
- (iii) Party position (Name) is missing at title of cognizance order (Page 27).